

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 456**

TO BE ANSWERED ON THE 30th NOVEMBER, 2021/AGRAHAYANA 9,1943 (SAKA)

DEPLOYMENT OF POLICE DURING VIP MOVEMENT

†456. SHRI RAHUL KASWAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the guidelines for closure of roads and deployment of police personnel during the movement of VIPs in Delhi;

(b) whether there is a provision in the law to ask pedestrians to step off the footpath or stop and if so, the details thereof along with the reasons therefor; and

(c) the details of the steps taken by the Government to increase hassle-free security measures for VIPs?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) to (c) : The Security arrangements for the VVIPs (President, Vice President and Prime Minister) are governed by detailed instructions, which are documented in the form of Instruction books. Similarly, guidelines have been framed for security of other protectees. Route security arrangements, including regulation of traffic, pedestrian movement and deployment of police personnel for the VVIPs are made in accordance with the aforesaid instructions. Suitable traffic arrangement and police deployment are made during the visits of foreign Heads of State/Government in the interest of their security.

LS.US.Q.NO. 456 FOR 30.11.2021

The aforesaid instructions prescribe that security restrictions should be enforced only for the shortest duration and in such a manner that they cause minimum inconvenience to the general public. Ministry of Home Affairs has also, from time to time, issued guidelines / advisories in this regard to the States/UTs and Delhi Police.
